## CENTRAL ADMINISTRATIVE TRIBUNAL BAMGALORE BENCH, BENGALURU

# <u>CONTEMPT PETITION NO.170/00012/2020</u> <u>IN</u> ORIGINAL APPLICATIO NO.170/00582/2018

### FRIDAY, DATED THIS THE 13<sup>TH</sup> DAY OF NOVEMBER, 2020

HON'BLE MR.SURESH KUMAR MONGA ...MEMBER(J)
HON'BLE MR.RAKESH KUMAR GUPTA ...MEMBER(A)

Smt. K.Saraswathy Raman, W/o Shri R.Raman, Aged 63 years, Retried as Administrative Officer, O/o Assistant Commissioner of Central Excise, Commissionerate II, Dsnapura Division, Bangalore – 560 027, Residing at "Deepasree", No.90 BCC Layout, Vijayanagar 2<sup>nd</sup> Stage, Bangalore – 560 040.

...Applicant

(Party in person)

Vs.

- Shri Ajay Bhushan Pandey, IAS,
   Secretary, Ministry of Finance,
   Department of Revenue, North Block,
   New Delhi 110 001.
- Shri M.Ajith Kumar,
   Chairman, Central Board of Indirect Tax and Customs,
   Department of Revenue, North Block,
   New Delhi 110 001.
- Shri Balesh Kumar,
   Director General (HRD),
   Central Board of Indirect Tax and Customs,
   409/8, Deep Shikha Rajendra Place,
   New Delhi 110 008.
- Shri D.P.Nagendra Kumar,
   Principal Chief Commissioner of Central Tax,
   Bangalore Zone, C.R.Building, Queens Road,
   Bangalore 560001.
   ...Respondents

(By Senior Panel Counsel Shri M.V.Rao)

CP No.12/2020

#### ORDER (ORAL)

#### Hon'ble Shri Suresh Kumar Monga ......Member(J)

A copy of the order dated 02.11.2020 passed by the Hon'ble High Court of Karnataka at Bengaluru in Writ Petition No.7907/2020 (S-CAT), as produced by Shri M.V.Rao, learned Counsel representing the respondents, is ordered to be taken on record.

- 2. Since the order dated 26.09.2019 passed by this Tribunal in OA No.582/2018 has been stayed by way of interim order by the Hon'ble High court, therefore, nothing survives in the present contempt petition and the same is accordingly disposed of as having been rendered infructuous.
- 3. However, the petitioner shall be at liberty to get the contempt petition revived in the eventuality of dismissal of the writ petition by the Hon'ble High Court of Karnataka.

(RAKESH KUMAR GUPTA) MEMBER(A) (SURESH KUMAR MONGA) MEMBER(J)

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